

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:954

ANSWERED ON:25.11.2002

NATIONAL WATER POLICY

ADHIR RANJAN CHOWDHURY;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;RAMSHETH THAKUR;SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news item captioned "water policy plan draws flak" appearing in the Times of India dated October 17, 2002;
- (b) if so, whether the Government have been delaying the implementation of the National Water Policy, 2002;
- (c) if so, the reasons therefor;
- (d) whether the Government have consulted NGOs and experts on the implementation of the policy;
- (e) if so, the details and the outcome thereof; and
- (f) the time by which the policy is likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) Yes, Sir.

(b) to (f) The National Water Policy, 2002 was adopted in April, 2002 and thereafter several steps have been taken for its implementation. These include inter-ministerial meetings with Central and State Governments, interaction with Non-Governmental Organisations (NGOs) and institutions concerned with the water sector. A series of seven regional Workshops was also organised by the Ministry of Water Resources at Pune, Bangalore, Bhubaneswar, Guwahati, Lucknow, Jaipur and New Delhi during August to October, 2002 for continued deliberations with the NGOs, water experts and professionals. These workshops have also been attended by representatives of the State Governments. Based on the suggestions/ discussions held, the Action Plan has been accordingly modified. The Action Plan will be placed in the Conference of Water Resources and Irrigation Ministers of States and Union Territory Administrations for its consideration and thereafter sent to all State Governments and concerned Central Ministries for implementation.